



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.05.2024

### NOTICE

Please take notice that the following matters adjourned in the Court – III on 31.05.2024 are as follows. The next date of Hearing is 12.07.2024

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 22 of 2022	Ameet Khandelwal Vs. Smt. Pooja Goela Ors.  <b>With</b>	Sandeep Bajaj	Kumar Anurag Singh Chandrasekhar A. Chakalabbi- R3
2.	Comp. App. (AT) No. 23 of 2022	Ameet Khandelwal Vs. Smt. Pooja Goela Ors.  <b>With</b>	Sandeep Bajaj	Zain A Khan Dilsheen Kaur-R1 Chandrasekhar A. Chakalabbi- R3
3.	Contempt Case (AT) No. 23 of 2023 in Comp. App. (AT) No. 22 of 2022	Ameet Khandelwal Vs. Pooja Goela & Ors.	Sandeep Bajaj	Chandrasekhar A. Chakalabbi Varnik Kundaliya-R3

By order of Hon'ble Chairperson  
-Sd/-  
Registrar